

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of decision: 12-10-1995

RA No.99/94 (OA 347/91)

Framod Kumar Sharma
Shri V.P.Chaurasia
Mrs. Urmila Gupta
Mrs. Nasreen Sheikh
Smt. Sudha Pandey
Mrs. Lalita Sharma and
Smt. Shashi Prabha

.. Petitioners

VERSUS

Union of India and Others

.. Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P.SHARMA, MEMBER (A)

For the Petitioners

.. Mr. S.Kumar

For the Respondents

.. --

ORDER

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

This is a Review Petition under section 20(f) of the Administrative Tribunals Act, 1985, seeking a review of the decision rendered by this Bench of the Tribunal in OA No. 347/91 decided on 7-10-94.

2. We have heard the counsel for the petitioners.

3. During the course of arguments the learned counsel for the petitioners ^{did} ~~do~~ not press ^h this review petition on merits.

4. This Review Petition is, therefore, dismissed.

(O.P.Sharma)

Member (A)

C.Krishna
(Gopal Krishna)
Vice-Chairman